

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**18. C.P. (IB)/96(MB)2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - Sunstar Industries Through Its Partner  
Mr. Tarrush Gupta  
V/s  
Syska Led Lights Private Limited**

**Section: 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Mitali Bhatt a/w Adv. Ayush Rajani appeared for the Petitioner/Operational Creditor. Adv. Umang Mehta a/w Adv. Trisha George appeared for the Respondent/Corporate Debtor. Counsel for the Respondent seeks time to file reply. Time granted. Let the reply be filed within a period of three weeks by serving an advance copy of the reply to the other side. List this matter on **14.05.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**